## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA(CAA) No.61/BB/ 17	-	For compliance of office objections raised by registry	North at the set of	Oswal Alloys Pvt Ltd	.td

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(	N.A.ARJUN 805032LOLL	PETITIONER	MAjur

## ORDER

PCS for Petitioner is Present. He has not furnished the consent of the Unsecured Creditors in the form of Affidavit. He is further directed to inform the Tribunal whether meeting is to be ordered for the unsecured creditors. List it on 29/11/2017.

Member (T)

Member (J)